

1	2	3	4
28.	Delhi	0.01	0.01
29.	Lakshadweep	0.03	0.15
30.	Mizoram	0.21	0.27
31.	Pondichery	0.02	0.02
	Total	58.50	75.00

Punpun-Mohrar Project

258. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Punpun-Mohrar river project has been pending with Central Water Commission;

(b) whether the delay in the clearance of the project has resulted in escalation of cost and has adversely affected the irrigation potentiality in that area; and

(c) if so, the steps taken to expedite the clearance of the project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). No, Sir. The State Government has to modify the project proposals after finalisation of hydrology.

(c) The State Government plans, formulates and executes the irrigation schemes as per *inter-se* priorities within the State. It is, therefore, for the State Government to take necessary steps.

[Translation]

NTC Mill in Madhya Pradesh

259. SHRI SATYA NARAYAN JATIYA: Will the Minister of TEXTILES be pleased to state:

(a) the number of permanent and casual labours working at present in each textile mills of National Textile Corporation in Madhya Pradesh;

(b) the number of labour voluntarily retired from their services in "Hira Mills" situated at Ujjain during 1989-90;

(c) the year-wise details of profit earned and loss incurred by 'Hira Mills' for the years 1986-87 to 1989-90 ; and

(d) the number of people residing in Hira Mills Complex and the present position of educational, medical and other civil amenities available there?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The number of permanent and casual labour on roll in the mills under NTC (MP) Ltd., as on 1.1.1990 is as under:-